

## C.A.T. Bench, Jaipur

Date of Order	Orders
28.3.2002	<p><u>OA 43/2002 with MA 19/2002</u></p> <p>Mr.P.N.Jatti, counsel for applicant.</p> <p>Learned counsel for the applicant seeks to withdraw this OA with a liberty to file afresh, if so advised.</p> <p>In view of the submissions made before us by the learned counsel for the applicant, we dispose of this OA as withdrawn with liberty to file afresh, if so advised.</p> <p>As the OA has been disposed of as withdrawn, MA 19/2002 for condonation of delay also stands disposed of accordingly.</p> <p><i>(Signature)</i> (A.P.NAGRATH) MEMBER (A)</p> <p><i>(Signature)</i> (S.K.AGARWAL) MEMBER (J)</p> <p><i>(Signature)</i> S.P.J.</p>